


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 28/BB/ 2017	-	Admission	Rule-6 of I&B	Sunrise Enterprises Vs Karuturi Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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20	H. S. SHAFIULLA 9900203250	PETITIONER	
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ORDER

Counsel for Petitioner is present. Notice is served on the Respondents. Counsel filed Memo alongwith postal receipt and also information obtained from postal website. None appeared for Respondent. Heard the Counsel for petitioner. List it for consideration on 31/08/2017.


Member (T)


Member (J)